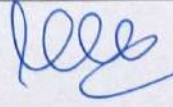


**THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 27.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>NOTICE</u></p> <p>1) M.A.122/2020 2) Misc.58/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3) M.A.100/2020 4) M.A.62/2020 5) R.A.234/2020</p> <p style="text-align: center;"><u>CALL FOR RECORDS</u></p> <p>6) R.A.9/2020</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>7) Misc.107/2019</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>8) Misc.120/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>9) R.A.19/2020 10)R.A.20/2020 11)R.A.21/2020 12)R.A.225/2020</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.264/2014 2) S.C.109/2016 3) S.C.175/2019 4) S.C.257/2019 5) S.C.290/2019 6) S.C.321/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>7) CRL.A.70/2015</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>OBJECTION</u></p> <p>1) Crl.Misc.1524/2020 2) Crl.Misc.1549/2020 3) Crl.Misc.1570/2020 4) Crl.Misc.1572/2020 5) Crl.Misc.1573/2020 6) Crl.Misc.1574/2020 7) Crl.Misc.1575/2020 8) Crl.Misc.1576/2020 9) Crl.Misc.1578/2020 10)Crl.Misc.1579/2020 11)Crl.Misc.1580/2020 12)Crl.Misc.1582/2020 13)Crl.Misc.1586/2020 14)Crl.Misc.1587/2020 15)Crl.Misc.1590/2020 16)Crl.Misc.1596/2020 17)Crl.Misc.1597/2020 18)Crl.Misc.1600/2020</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>19)Crl.Misc.1560/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>20)Crl.Misc.1539/2020 21)Crl.Misc.1544/2020</p>


26/11/2020

Pr. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 27.11.2020

MORNING SESSION

HEARING:

- | | |
|-----------------|-------------------|
| 1. R.A.131/2014 | 7. I.D. 81/2017 |
| 2. R.A.24/2016 | 8. I.D. 82/2017 |
| | 9. R.A. 8/2014 |
| | 10. R.A. 62/2020 |
| | 11. R.A. 101/2015 |
| | 12. R.A. 133/2015 |
| | 13. R.A. 134/2015 |

NOTICE:

1. Ex. 57/2015

ARGUMENTS:

1. ID 1/2015
2. I.D. 2/2015
3. Ref 10/2016
4. I.D. 19/2016
5. I.D. 1/2017
6. I.D. 80/2017

HEARING:

1. SC 147/2017
2. CrL.Misc.1211/2018
3. CrL.Misc. 1289/2020
4. CrL.Misc. 1431/2020
5. CrL.Misc. 1518/2020
6. CrL.Misc. 1547/2020


AFTERNOON SESSION

ARGUMENTS:

1. R.A.186/2020
2. R.A.178/2017
3. R.A.69/2018
4. R.A. 208/2019
5. CrL A 8/2014
6. CrLA 121/2018
7. CrL.Misc. 1492/2020
8. CrL.Misc. 1561/2020

ORDER:

1. CrL.Misc. 1411/2020
2. CrL.Misc. 1526/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &
27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 27.11.2020

Sl	Case No.	Stage
Morning Session		
1	Spl. Case 697/2011	Evidence
2	Spl. Case 20/2012	Evidence
3	Spl. Case 221/2016	Evidence
4	Spl. Case 49/2017	Evidence
5	Spl. Case 189/2017	Evidence
6	Spl. Case 20/2017	Evidence
7	Spl. Case 427/2017	Evidence
8	Spl. Case 430/2017	Evidence
9	Spl. Case 80/2018	Evidence
10	Spl. Case 277/2018	Evidence
11	Spl. Case 623/2018	Evidence
12	Spl. Case 47/2020	Evidence
13	Spl. Case 70/2020	Evidence
14	Spl. Case 693/2011	Judgement
15	Spl. Case 189/2020	HBC
Afternoon Session		
16	Spl. Case 353/2020	To furnish surety
17	Spl. Case 351/2020	HBC
18	Spl. Case 356/2020	HBC
19	Spl. Case 357/2020	HBC
20	Spl. Case 91/2019	FDT
21	Spl. Case 219/2020	FDT
22	Spl. Case 209/2020	Draw Blood sample
23	Cr No.126/2020	JC
24	Cr No. 127/2020	JC
25	Cr No. 277/2020	JC
26	Cr No. 463/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK

C/c. II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 27-11-2020**

MORNING SESSION


CRIMINAL CASES

NOTICE

1. R.A.62/2019

FOR EVIDENCE

2. M.C.228/2020


C/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka

VIII ADDL.DISTRICT & SESSIONS JUDGE,
BENGALURU RURAL DISTRICT,
BENGALURU.

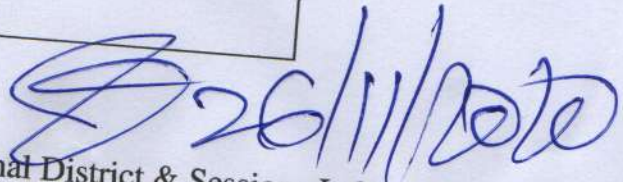
CAUSE LIST DATED 27-11-2020

MORNING SESSIONS

1. FDP. 17/2012
2. R.A. 65/2018
3. M.A. 22/2019
4. R.A. 153/2019
5. R.A. 360/2012
6. R.A. 138/2015
7. R.A. 169/2017
8. R.A. 23/2018
9. R.A. 26/2018
10. R.A.127/2019

AFTERNOON SESSIONS

11. M.V.C. 220/2014
12. R.A. 18/2017
13. M.A. 55/2017
14. R.A. 88/2018
15. R.A. 173/2018
16. R.A. 129/2016
17. R.A. 178/2019
18. MISC. 6/2020
19. S.C. 62/2019
20. S.C. 1/2020

 26/11/2020

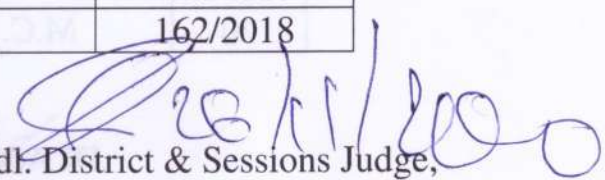
C/c. VIII Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 27-11-2020 (Morning Session)

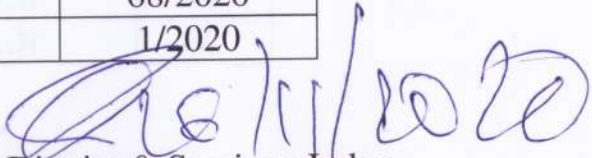
Sl. No	Nature of case	Case No
1	SC	124/2018
2	SC	340/2019
3	SC	357/2019
4	SC	159/2018
5	SC	318/2010
6	SC	118/2018
7	SC	366/2019
8	Spl.C	154/2014
9	Spl.C	74/2015
10	Spl.C	11/2018
11	C.C.	2/2015
12	CrI.Misc.	1591/2020
13	CrI.Misc.	1458/2020
14	CrI.Misc.	1552/2020
15	CrI.Misc.	1457/2020
16	R.A.	24/2020
17	R.A.	148/2018
18	R.A.	195/2019
19	R.A.	58/2020
20	R.A.	162/2018


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 27-11-2020 (Afternoon Session)

Sl. No	Nature of case	Case No
1	R.A.	163/2018
2	R.A.	174/2018
3	R.A.	21/2019
4	R.A.	138/2016
5	R.A.	55/2020
6	R.A.	67/2020
7	R.A.	6/2020
8	R.A.	40/2020
9	G & WC	2/2020
10	Misc.	14/2020
11	FDP	4/2015
12	P & SC	36/2019
13	EX	27/2019
14	EX	33/2019
15	EX	55/2020
16	EX	56/2020
17	EX	57/2020
18	EX	67/2020
19	EX	68/2020
20	M.C.	1/2020


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.